

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 12.05.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 540 of 2022	Piramal Capital & Housing Finance Limited (Formerly known as DHFL) Vs. Nayati Healthcare & Research NCR Pvt. Ltd. & Anr.	Samir Malik	

For Hearing

2.	Comp. App. (AT) (Ins) No. 373 of 2022 (PH)	Ishrat Ali Vs. The Cosmos Co-operative Bank Ltd. With	Ashish Choudhury	Ananyaa Mazumdar Iva D'Costa Ninad Laud-R2
3.	Comp. App. (AT) (Ins) No. 491 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr. With	Ashish Choudhury	Ivo D'Costa Nirad Laud Ananyaa Mazumdar Avinash Matheus-R1 Vaidehi Kulkarni-R2
4.	Comp. App. (AT) (Ins) No. 492 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr. With	Ashish Choudhury	Ivo D'Costa Nirad Laud Ananyaa Mazumdar Avinash Matheus-R1 Vaidehi Kulkarni-R2
5.	Comp. App. (AT) (Ins) No. 493 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr.	Ashish Choudhury	Ivo D'Costa Nirad Laud Ananyaa Mazumdar Avinash Matheus-R1 Vaidehi Kulkarni-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar